

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.559/2018, IA (CA)/09/2024 in CP No.705/241/HDB/2018
NAME OF THE COMPANY	Tayal Builders Pvt Ltd & 3 others
NAME OF THE PETITIONER(S)	Dilip Kumar Agarwal
NAME OF THE RESPONDENT(S)	Tayal Builders Pvt Ltd & 3 others
UNDER SECTION	241

ORDER

IA No.559/2018

Present: Ld. Counsel Mr. Pramod Maligi for the Applicant.
Ld. Counsel Ms. Lekha Reddy for the Respondent.

Matter is adjourned to 18.03.2024.

IA (CA)/09/2024

Present: Ld. Counsel Ms. Lekha Reddy for the Applicant.
Ld. Counsel Mr. Pramod Maligi for the Respondent.

For filing counter, **matter is adjourned to 18.03.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)